NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 10/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/718/IB/2017

NAME OF THE PETITIONER(S)

: GSN TECHNOLOGIES

NAME OF THE RESPONDENT(S)

: RAAJ INTERNET INDIA PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. Monica Chopda R.

T. K. Bhaskar

2. N.A.j. Rhul

COUNSEL FOR RESPONDENT

ORDER

Counsel for petitioner present and stated that the Managing Director of the respondent company approached the petitioner for settling the matter. Counsel for respondent present and filed vakalat on behalf of the respondent. Both the counsels prayed for time to make submissions in regard to the outcome of the settlement talks for passing appropriate orders. Time is extended at request. Put up on 16.01.2018.

-50 -(S VIJAYARAGHAVAN) Member (Technical)

(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

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